

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2632**  
**TO BE ANSWERED ON 12<sup>th</sup> MARCH, 2018**

**14TH INDIA-EU SUMMIT**

2632. SHRI MUTHAMSETTI SRINIVASA RAO (AVANTHI):

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the 14th India-European Union (EU) Summit took place in Delhi recently;
- (b) if so, the details of the agreements signed between India and the EU during the said summit on different areas;
- (c) whether the India-EU Broad based Trade and Investment Agreement has been delayed due to ongoing reassessment of existing agreements in India and Brexit induced uncertainty in EU, and the global flux on trade norms introduced by the US and if so, the details thereof; and
- (d) the manner in which India is likely to balance trade with the EU in the backdrop of the unhelpful trends emerging from the US, and to reinforce those that meet its interests?

**ANSWER**

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सी. आर. चौधरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(SHRI C. R. CHAUDHARY)

- (a) & (b): Yes, The 14<sup>th</sup> India-EU Summit was held in New Delhi on 6<sup>th</sup> October, 2017. The following were signed during the Summit; Implementing Arrangement between the Science & Engineering Research Board (SERB) and the European Research Council (ERC); New € 500 million EIB loan agreement for Bangalore Metro Phase-II Project; Joint Declaration between the Interim Secretariat of the International Solar Alliance (ISA), and the European Investment Bank (EIB).
- (c): No, Sir.
- (d): India's trade balance with EU is in the surplus.

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